

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 2

C.P. (IB)/942(MB)2020

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **06.06.2024**

NAME OF THE PARTIES : **Omkara Assets Reconstruction Pvt. Ltd.**

Vs

Ameya Eco-Zone Developers Pvt. Ltd.

For FC : Adv. Kunal Kanungo a/w Adv. Atishay Jain i/b Kunal Konungo

For CD : None Present.

Section 7 of IBC

ORDER

Counsel for FC has produced valid AFA of IP. **Reserved for orders.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

RV